

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 366 OF 2017 &
IA NO. 933 OF 2017

Dated: 24th August, 2018

In the matter of:

Maharashtra State Electricity Distribution Co. Ltd **Appellant(s)**

Versus

Maharashtra Electricity Regulatory Commission & Anr **Respondent(s)**

ORDER

The Bench could not assemble today. As agreed by the parties, list the matter on **17.09.2018**

Court Master/PS

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